

OFFICE OF THE DISTRICT & SESSIONS JUDGE, MATHURA

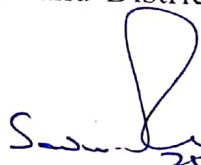
ADMINISTRATIVE ORDER NO. 54 / 2020

In compliance of Hon'ble High Court's Letter No. PS (RG) 34/2020 Allahabad, Dated 24.03.2020 regarding constitution of helpline /Team to coordinate with the State Government Authorities in case of exigency/necessity to ensure availability of day to day essential commodities & Medical necessities for all officers/ officials/ Staff (from Class I to Class IVth) on 24X7 basis of Mathura Judgeship a team of following officers/officials is constituted and the information be widely circulated and uploaded on the website of District Court, Mathura under intimation to the Hon'ble Court.

S. No.	Name of The Officer/ Official	Designation	Mobile No.
01.	Shri Jahendra Pal Singh	O/C Nazarat, Addl. District Judge (POCSO Court), Mathura	9412777410
02.	Shri Mayur Jain	Addl. Distt. Judge, Mathura	9412777403
03.	Shri Arvind Verma	Addl. Chief Judicial Magistrate (Railways), Mathura	9412777415
04.	Shri Sumit Kumar	Gram Nyayadhikary, Mant	9412777412
05.	Shri Amber Rana	Addl. Civil Judge (J.D), Mathura	9412777419
06.	Shri Pramod Soni	Court Manager, Mathura	9450526315
07.	Shri Dinesh Kumar	Central Nazir, Mathura	9412179304
08.	Shri Mathura Prasad	Protocol Officer, Mathura	9456009888
09.	Shri Neeraj Vishwakarma	Assistant Nazir, Mathura	9456005170

Inform all the officers and officials through mobile/ telephone/ Whatsapp .
A copy of this order be also sent to the District Magistrate, Mathura, Senior Supdt. of Police, Mathura, Chief Medical Officer, Mathura and District Supply Officer, Mathura for information and necessary action.

Date: 25.03.2020


25/3/2020
Sadhna Rani (Thakur)
District Judge
Mathura
DISTRICT JUDGE
MATHURA

Copy To:
01. System Officer for Uploading On District Court, Mathura Website.